NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/30/2017

NAME OF THE APPLICANT

: PIGMENTS INDIA LIMITED

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

AMBILL.B

RESPONDENT COMPANY PROSECUTOR

NASIRUDDEEN ALUNGAL EXECUTIVE DIRECTOR

PIGMENTS INDIA

ORDER

Shri Nasiruddeen Alungal, representing the applicant present. Ms B Ambili, Company Prosecutor, ROC, Kerala, present. Heard the arguments. Order is reserved.

(Ch. Md. Sharief Tario

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)